

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

**ORDER SHEET**


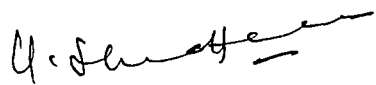
APPLICATION No.

of

Applicant(s):  
Advocate for  
Applicant(s):

Respondent(s):

Respondent (s):

Notes of the registry	Orders of the Tribunal
	<p><b>O.A. No. 290/00408/15</b> <b>Date of Order : 02.06.2016</b></p> <p>Mr J.K. Mishra, Counsel for applicant. Mr K.S. Yadav proxy counsel present for Mr B.L. Tiwari, Counsel for respondents.</p> <p>Ld. Counsel appearing on both sides submitted that the OA has become infructuous in view of circumstance that the suspension has already been revoked.</p> <p>The OA is thus disposed of as having become infructuous.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"><div style="text-align: center;"> <b>[Praveen Mahajan]</b> <b>Administrative Member</b></div><div style="text-align: center;"> <b>[U. Sarathchandran]</b> <b>Judicial Member</b></div></div> <p>ss</p>